

an>

Title: Need to direct Petroleum and Explosives Safety Organization (PESO) to submit a report to the Supreme Court and to fix standards of emission.

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): Mr. Speaker, Sir, I would like to draw the attention of the hon. Commerce and Industries Minister and my beloved friend Piyush Goyal Ji to the Sivakasi fireworks industry which for the past 100 years has gone through many struggles. Over the past four months, the whole industry is closed because of a Supreme Court order. PESO now has to submit a report to the Supreme Court and the standard of emission has to be fixed.

But, till date, due to the Central Government's policy, the PESO has not defined the emission limits. In October/November, *Deepawali* is going to be there. The industry is suffering. There are one million workers depending upon it. So, I would like to request the Minister to pay his attention to this issue.